

SL. No.1

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Special Bench (Video Conference)

CORAM – SHRI P. MOHAN RAJ, HON’BLE MEMBER (J)

CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.11.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1307/2022 in CP (IBC) No. 296/7/HDB/2018
NAME OF THE COMPANY	Lanco Babandh Power Ltd
NAME OF THE PETITIONER(S)	ICICI Bank Ltd
NAME OF THE RESPONDENT(S)	Lanco Babandh Power Ltd
UNDER SECTION	7 of IBC

ORDER

IA(IBC) No. 1307/2022:

Ld. Counsel Mr. Narender Naik appears on behalf of the petitioner.

Matter adjourned to 15.11.2022

Self

**Satya Ranjan Prasad
Member (Technical)**

Self

**P. Mohan Raj
Member (Judicial)**